

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
STARRED QUESTION NO.133
TO BE ANSWERED ON 26.07.2016

Hybrid Cars

*133. SHRI PONGULETI SRINIVASA REDDY:
SHRI DUSHYANT CHAUTALA

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is implementing FAME India (Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India) scheme to bring 60 lakh electric vehicles on the road by 2020;
- (b) if so, the details thereof along with the funds allocated under the scheme;
- (c) whether the Government is giving Rs. 13000 subsidy to the manufacturing companies and 50% excise duty concession for customers and if so, the details thereof along with the names of the companies manufacturing the said vehicles;
- (d) the number of hybrid and electric vehicles manufactured and sold along with the amount given as subsidy to the companies during the last two years; and
- (e) the measures taken by the Government and the Indian Car manufacturers for marketing of these hybrid and electric vehicles and also to make consumer friendly environment to promote these pollution free vehicles?

ANSWER

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI ANANT G. GEETE)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question no. 133 for 26.07.2016 asked by SHRI PONGULETI SRINIVASA REDDY and SHRI DUSHYANT CHAUTALA regarding “HYBRID CARS”

(a) & (b): Yes Madam, Government of India has notified FAME-India (Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India) Scheme. The Phase – 1 of the scheme is being implemented over a period of 2 year i.e. FY 2015-16 and FY 2016-17 commencing from 1st April 2015 with an approved outlay of Rs. 795 Crore. Initial seed money of Rs. 75 Crore was allotted in the FY 2015-16 and Rs. 122.90 Crore has been allotted during the current financial year 2016-17. Under the National Electric Mobility Mission Plan 2020, Government of India has an ambitious target to achieve 60-70 lakh sales of hybrid and electric vehicles by 2020.

(c): Under the scheme the demand incentive shall be available for buyer (end users / consumers) in the form of an upfront reduced purchase price to enable wider adoption depending on type of vehicles / type of technology to the purchaser of electric / hybrid vehicles. The detail demand incentive given in the scheme can be seen at DHI website [<http://www.dhi.nic.in/>]. However no subsidy is given to any manufacturing companies. Further, there is no provision for giving 50% excise duty concession under FAME-India Scheme. The names of different OEMs which are manufacturing electric/hybrid vehicles are given in **Annexure-I**.

(d): As reported by Society of Indian Automobile Manufacturers (SIAM) and Society of Manufacturers of Electric Vehicles (SMEV), the total production and total sale of hybrid and electric vehicles during the last two years are as under :-

Year	Total Production (In numbers)	Total Sale (In numbers)
2014-15	17,107	16,513
2015-16	71,909	65,244

Since FAME-India Scheme is implemented with effect from 1st April 2015, the details of claims for demand incentives received from various registered OEMs in the Department and amount of incentives released against them thereafter till 30th June 2016 is summarized at **Annexure-II**.

(e): Government is taking prolong activities for promotion of Electric / Hybrid Vehicles like Technology Platform, Charging Infrastructure, Pilot Project and by conducting a National Workshops where the state representative also attended. In these workshops, states were encouraged to take measures to promote electric / hybrid vehicles in the country by way of (i) creating an enabling environment, (ii) by creating charging infrastructure, (iii) by submitting pilot projects especially for public transport, (iv) by providing concession in Road Tax and VAT (v) by making provisions for charging infrastructure in planning Permission and Building by-law.

Annexure- I

- i. Mahindra Reva Electric Vehicles Private Limited.
- ii. Electrotherm (India) Limited.
- iii. Maruti Suzuki India Limited.
- iv. Hero Electric Vehicles Private Limited.
- v. Toyota Kirloskar Motor Pvt. Limited.
- vi. Lohia Auto Industries.
- vii. Ampere Vehicles Pvt. Limited.
- viii. Avon Cycles Limited.
- ix. Volvo India Pvt. Ltd.
- x. Chris Motors.
- xi. Ajanta Manufacturing Limited.
- xii. Mahindra & Mahindra LTD.

Number of hybrid and electric vehicles sold for which demand incentives released by the Department during the year 2015-16 and 2016-17 (upto June, 2016).

NAME OF OEM	TYPE OF VEHICLE	Number of Vehicles			Total Demand Incentive released (Rs.)
		2015-16	2016-17 (Upto June, 2016)	Total	
Mahindra REVA Electric Vehicles Pvt. Limited.	4W ELECTRIC	753	76	829	10,27,96,000
Electrotherm(India) Limited	2W	2411	499	2910	2,18,25,000
Maruti Suzuki India Ltd.	4W MILD HYBRID	30157	8610	38767	50,39,71,000
Hero Electric Vehicles Private Limited.	2W	12039	1718	13757	10,45,46,000
Toyota Kirloskar Motor Pvt. Ltd.	4W STRONG HYBRID	1023	148	1171	8,19,70,000
Lohia Auto Industries	2W	99	24	123	9,22,500
Ampere Vehicles Pvt. Ltd.	2W	234	60	294	22,05,000
Avon Cycles Ltd	2W	628	48	676	50,70,000
Volvo Buses India Pvt. Ltd.	HYBRID BUS	0	0	0	0
Chris Motors	2W	96	54	150	11,25,000
Ajanta Manufacturing Limited	2W	2034	0	2034	1,52,55,000
Mahindra & Mahindra Ltd.	4W ELECTRIC	0	0	0	0
TOTAL		49474	11237	60711	83,96,85,500 OR Say 83.97 CRORES